

## Statement

S.No.	State	Number of election petitions dismissed	
		Lok Sabha	State Legislative Assembly
1	Andhra Pradesh	..	1
2	Assam	..	2
3	Bihar	1	4
4	Bombay	..	2
5	Madhya Pradesh	..	1
6	Madras	..	1
7	Mysore	..	1
8	Rajasthan	..	2
9	Uttar Pradesh	..	1
		1	15

## Iron Ore

2263. Shri Panigrahi: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what is the total tonnage of exportable grade of iron ore produced in Orissa and Bihar separately in 1956-57, 1957-58 and 1958-59; and

(b) how much of this exportable grade of iron ore was secured through Bird & Co., in the years 1956-57, 1957-58 and 1958-59?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). There is nothing like a standard exportable grade. Any quality of ore that is required by the buyer can be exported. The iron content of iron ore that is being exported varies from 55 to 67 per cent.

The figures for the fiscal years are not available under the Minerals Conservation and Development Rules, 1958, the mine-owners are required to submit the production returns for calendar years only. The grade-wise production of iron ore from 1956 to 1958 in Orissa and Bihar separately and the figures of production and despatches from the mines of M/s. Bird & Co. are shown in the statement laid on the Table of the Sabha. [See Appendix V, annexure No. 22].

## Cho Dance

2264. Shri N. M. Deb: Will the Minister of Scientific Research and Cultural Affairs be pleased to state the nature of steps taken to revive the

'Cho Dance' of Mayurbhanj and Saraikala of Orissa?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): The Sangeet Natak Akademi has given grants to various organisations for the development, propagation and teaching of Chhow Dance of Mayurbhanj and Saraikala. The Akademi is also considering the proposal of publishing a book on the 'Chhow Dance'.

## Laccadive, Minicoy and Amindivi Islands

2265. Shri Nallakoya: Will the Minister of Home Affairs be pleased to state:

(a) whether the post of a lady Medical Officer was sanctioned in 1958-59 for the Laccadive, Minicoy and Amindivi Islands;

(b) if so, the reasons for not posting the Lady Doctor during the year; and

(c) what steps are proposed to be taken to secure the services of a Lady Doctor for the Islands?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) Efforts were made to get the services of a Lady Doctor either through the Employment Exchange or from the adjoining States but these efforts were not successful.

(c) Steps are being taken to recruit a suitable Lady Doctor through the Union Public Service Commission.